

राष्ट्रीय कम्पनी विधि न्यायाधिकरण,
इलाहाबाद खण्डपीठ
(National Company Law Tribunal)
(Bench: Allahabad)

सी पी नं०/CP No. (CAA) 49/ALD/2017

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . १९.०९.२०१७ को सुनवाई का उपस्थिति-सह-आदेश पत्रक:

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON-19.09.2017

कम्पनी का नाम :
NAME OF THE COMPANY: *Verve Professional Services. Pvt. Ltd.*
कम्पनी अधिनियम की धारा :
SECTION OF THE COMPANIES ACT: *२३०/२३२ Companies. act of २०१३*

क्रम	संख्या	Sr. No.	नाम	पदनाम	Designation	प्रतिनिधित्व	Representation	हस्ताक्षर	Signature
1			<i>R. P. Agarwal</i>	<i>Adv.</i>		<i>Adv.</i>		<i>R. P. Agarwal</i>	
2									

CP No.(CAA)49/ALD/2017

Advocate, Shri R.P. Agarwal for the petitioner. Pursuant to the observation of this court dated 13.9.2017, he files a memo of better particular. Arguments are heard, judgement is reserved on 20th September. 2017.

SD

Shri H.P. Chaturvedi, Member (Judicial)

Dated:19.09.2017

Typed by
P.K.Jyoti